

185. Nanglaur
186. Purkajee
187. Mawana
188. Baghpat
189. Sardhana
190. Hastinapur
191. Khatauli
192. Shamli
193. Kandhla
194. Kanth
195. Seohara
196. Sambhal
197. Atrauli
198. Sikandrara
199. Qasimpur
200. Chharra
201. Iglas
202. Shasni
203. Beswan
204. Kher
205. Shasnigate
206. Charaergate
207. Ganj Dundwara
208. Kosi
209. Chatta
210. Vrindaban
211. Raya
212. Mat
213. Sadabad
214. Baldeo
215. Mahaban
216. Farah
217. Fetehabad
218. Bah
219. Fatehpur Sikri
220. Kheragarh
221. Achhnera
222. Etmadpur
223. Swamibagh
224. Air Force Agra
225. Rlo. Stn. Agra Cantt.
226. Ferozabad Collectorate
227. Jalesar
228. Kathgodam
229. Bazpur
230. Ram Nagar
231. Pantnagar
232. Kichhha
233. Udham Singh Nagar (Rudrapur)
234. Khatirna
235. Bhowali
236. Tanakpur

#### **PCO/STD/ISD Booths in Metropolitan Cities**

1294. SHRI VIJAY J. DARDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of operating PCO/STD/ISD booths in metropolis cities State-wise, separately, with annual revenue earned by the Government during last three years;

(b) the details of scheme for upgradation of booths and estimated additional booths proposed during the current year, State-wise and major citywise particularly for Maharashtra;

(c) what is the existing arrangement for allotment and regulating mechanism for operation and allotment of booths; and;

(d) the details of changes proposed—extent of involvement of local- MLAs/ MPs in allotment of telephone booths to deserving unemployed persons?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) (i) STD PCOs operating in Metro Cities are as under:—

1. Delhi	9302
2. Mumbai	11318
3. Chennai	6885
4. Calcutta	9633

(ii) Information regarding revenue is being collected and will be laid on the table of the House.

(b) (i) Department of Telecom, proposes to upgrade the STD/ISD/PCOs as Public Tele Info Centres (PTIC) by providing ISDN connections on priority to franchisees who approach DOT/ MTNL for the same.

(ii) Circle-wise targets for STD PCOs during the current year are given in the Statement. (*See below*).

(iii) STD PCOs targets for Major Cities and others of Maharashtra are as under:

	1295
1. Pune	615
2. Nagpur	615
3. Kalyan-	480
4. Kolhapur	295
5. Ahmednagar	455
6. Nasik	250
7. Satara	250
8. Aurangabad	3245
9. Others	

(c) STD PCOs are allotted to educated unemployed persons having Minimum qualifications of 10th pass for urban areas and 8th pass in rural areas. These are allotted on seniority basis by STD PCO allotment committee (constituted one for each Secondary Switching Area (SSA)) comprising two official members and one representative each of sitting Members of Parliament from the SSA. Preference is given to the following categories of persons:

1. Handicapped including blind persons.
2. SC/ST Applicants.
3. Ex-Servicemen & War Widows.
4. Retired DOT employees or their dependents.
5. Dependents of Freedom Fighters.
6. Charitable Institutions/Hospitals.

(d) No change in the procedure at (c) above is proposed at present.

Statement

*Targets for STD Public Telephones for 1998-99*

S.No.	Name of Circles/ District	STD/ISD/ PCOs
1.	A & N	35
2.	A. P.	6000
3.	Assam	1500
4.	Bihar	6000
5.	Gujarat	4500
6.	Haryana	1715
7.	H.P.	750

8. J & K	750
9. Karnataka	6000
10. Kerala	2250
11. M.P.	6000
12. Maharashtra	7500
13. N.E.	750
14. Orissa	900
15. Punjab	3000
16. Rajasthan	4500
17. Tamil Nadu	7500
18. U.P. (East)	7500
19. U.P. (West)	4500
20. West Bengal	4500
21. Mumbai	4500
22. Calcutta	5500
23. Delhi	4500
24. Chennai	3000
<b>TOTAL</b>	<b>93650</b>

#### ISD Tariff

1295. SHRI C. RAMA-CHANDRAIAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether India has a uniform ISD tariff for all hours of the day/night;

(b) whether it is a fact that other countries have different rates for different hours;

(c) whether Government propose to restructuring ISD tariff;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) No, Sir. India has separate ISD tariff for peak and non-peak hours.

(b) Yes, Sir.

(c) to (e) The department of Telecom has no such proposal at present. However, the Telecom Regulatory Authority of India, formed under the TRAI Act 1997, has brought out a